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12.30½ hrs.

Title: Withdrawal of the Competition (Amendment) Bill, 2006 and introduction of the Competition (Amendment) Bill, 2007.

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA): I beg to move for leave to introduce a Bill to amend the Competition Act, 2002."

MR. SPEAKER: The question is:

"That leave be granted to withdraw the Competition (Amendment) Bill, 2006. "

The motion was adopted.

SHRI PREM CHAND GUPTA: I withdraw the Bill.

MR. SPEAKER: Now Item No. 11.

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA): I beg to move for leave to introduce a Bill to amend the Competition Act, 2002."

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Competition Act, 2002."

The motion was adopted.

SHRI PREM CHAND GUPTA: I introduce** the Bill.

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** Introduced with the Recommendation of the President